

Sl. No.	State/UTs	Male	Female	Total
17.	Uttarakhand	87.4	70.0	78.8
18.	Gujarat	85.8	69.7	78.0
19.	West Bengal	81.7	70.5	76.3
20.	Dadra and Nagar Haveli	85.2	64.3	76.2
21.	Punjab	80.4	70.7	75.8
22.	Haryana	84.1	65.9	75.6
23.	Karnataka	82.5	68.1	75.4
24.	Meghalaya	76.0	72.9	74.4
25.	Orissa	81.6	64.0	72.9
26.	Assam	77.8	66.3	72.2
27.	Chhattisgarh	80.3	60.2	70.3
28.	Madhya Pradesh	78.7	59.2	69.3
29.	Uttar Pradesh	77.3	57.2	67.7
30.	Jammu and Kashmir	76.8	56.4	67.2
31.	Andhra Pradesh	74.9	59.1	67.0
32.	Jharkhand	76.8	55.4	66.4
33.	Rajasthan	79.2	52.1	66.1
34.	Arunachal Pradesh	72.6	57.7	65.4
35.	Bihar	71.2	51.5	61.8
	INDIA	80.9	64.6	73.0

High powered commission on teacher education

3174. SHRI GARIKAPATI MOHAN RAO:

DR. K. V.P. RAMACHANDRA RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a high powered commission on teacher education has been constituted;

- (b) if so, the details thereof;
- (c) whether the commission would also examine the regulatory functions of National Council for Teacher Education;
- (d) if so, the details thereof;
- (e) whether the commission has submitted its report; and
- (f) the details thereof and the action taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (f) Yes, Sir. A High Powered Commission on Teacher Education under the Chairmanship of Hon'ble Justice (Retd) Shri J.S. Verma, former Chief Justice of India was constituted to examine the entire gamut of issues which have a bearing on improving the quality of teacher education as well as improving the regulatory functions of National Council for Teacher Education (NCTE). The High Powered Commission has submitted its report giving a set of recommendations for improving the teacher education sector. In line with these recommendations, the NCTE has revised its Regulations and Norms and Standards for Teacher Education Programmes (TEPs).

Criteria for admission in IITs

3175. SHRIMATI GUNDU SUDHARANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether IITs are now rethinking to tweak the condition that mandates a candidate at class XII to be within the top 20 percentile in order to be eligible for admission in IITs;
- (b) whether the Joint Admission Board of the IITs is planning to revert to the old system or it is planning to give some weightage to the marks gained by students in class XII;
- (c) whether any discussion in the IIT Council was held in this regard during the last week of September, 2014; and
- (d) if so, the outcome thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) As per the modified criterion approved by the Council of IITs in its 48th meeting held on 22.09.2014, a candidate should be within the top 20